


- Read :- Honourable High Court Notification No.A-1201/2021 (Ad hoc) dated 23rd November, 2021 in respect of promotion, transfer and posting of Judicial Officers in Nanded Judicial District
- District Court Office Order No.Adm/B-2/9823/2021 dated 24.11.2021

Considering the request of Shri S.S. Patil, Joint Civil Judge, Senior Division and Addl. Chief Judicial Magistrate, Nanded as regards to posting of cases for Judgment upto 30.11.2021, the following order is passed on administrative ground.

-:: OFFICE ORDER ::-

- Part-II of District Court Office Order No.B/2/9823/2021 dated 24.11.2021 is being kept in abeyance till 30.11.2021.
- Remaining part of said order shall remain operative.

District Court, Nanded.)
)
November 24th, 2021.)


(Shrikant L. Anekar),
Principal District Judge, Nanded.

Endorsement No. ADM/B-2/9826/2021.


Copy forwarded with compliments to :-

- The Honourable Registrar General, High Court, Mumbai for information.
- The Secretary, District Legal Aid Services, Nanded.
- The Civil Judge, Senior Division, Nanded.
- The Chief Judicial Magistrate, Nanded.
- The Judicial Officers concerned.
- The Treasury Officer, Nanded.
- The Sub Treasury Officer, Biloli / Bhokar.

Copy to :-

- The Registrar, District Court, Nanded.
- The Court Manager, District Court, Nanded.
- The Superintendent, JW / Technical Wing, District Court, Nanded.
- The Asstt. Superintendent, C&F/STB/Inspection, District Court, Nanded.
- District System Administrator, District Court, Nanded for information with a request to upload the order on official website.
- A copy of this order be pasted on the notice board of District Court, Nanded.

District Court, Nanded.)
)
November 24th, 2021.)


(Shrikant L. Anekar),
Principal District Judge, Nanded.